

14.18 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL Sir, I have to report the following message received from the Secretary-General of Rajya Sabha

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 29th March, 1993, agreed without any amendment to the acquisition of Certain area at Ayodhya Bill 1993 which was passed by the Lok Sabha at its sitting held on the 24th March, 1993"

14.19 hrs.

ESTIMATES COMMITTEE

Twenty-fourth, Twenty-Sixth, Twenty-seventh and Twenty-eighth Reports on Action Taken

[English]

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands) Sir, I beg to present to following Reports

- (1) Twenty-Fourth Report (Hindi and English versions) on Action Taken by Government on the recommendations contained in the First Report of Estimates Committee (Tenth Lok Sabha) on the Ministry of Personnel, Public Grievances and Pensions-System of Redressal of Grievances
- (2) Twenty-sixth Report (Hindi and English versions) on

Action Taken by Government on the recommendations contained in the Third Report of Estimates Committee (Tenth Lok Sabha) on the Ministry of Information and Broadcasting-Central Board of Film Certification

- (3) Twenty-seventh Report (Hindi and English versions) on Action Taken by Government on the recommendations contained in the Twelfth Report of Estimates Committee (Tenth Lok Sabha) on the Ministry of Finance (Department of Economic Affairs) Fiscal Policy-Management of Deficit-External and Internal Debts
- (4) Twenty-eighth Report (Hindi and English versions) on Action Taken by Government on the recommendations contained in the Fourth Report of Estimates Committee (Tenth Lok Sabha) on the Ministry of Communications (Department of Telecommunications) - Telecommunications

14.20 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

Tenth, Eleventh, Twelfth, Thirteenth and Fourteenth Reports on action Taken

[English]

SHRI BASUDEB ACHARIA (Bankura) Sir, I beg to present the following Reports (Hindi and English versions) of the Committee on Public Undertakings -

- (1) Tenth Report on Action Taken by Government on the recom-

mendations contained in their Sixth Report (Ninth Lok Sabha) on Oil & Natural Gas Commission-Construction of NR-1 and NH well platforms

Report (Hindi and English versions) of the Committee on Subordinate Legislation

14.21 hrs.

- (2) Eleventh Report on Action Taken by Government on the recommendations contained in their Ninth Report (Ninth Lok Sabha) on Oil & Natural Gas Commission-Avoidable payment of Rs 89 06 lakhs made to a foreign contractor beyond the terms of the contract

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

Minutes

[English]

SHRI PROBIN DEKA (Mangaldoi) Sir, I beg to lay on the Table Minutes (Hindi and English versions) of the sitting of the Committee on Absence of Members from the Sittings of the House held on the 18th March, 1993

14.21 1/2 hrs.

- (3) Twelfth Report on Action Taken by Government on the recommendations contained in their Seventh Report (Tenth Lok Sabha) on Coal India Limited

PETITIONS

(i) **Seeking promission for starting building activities on the land owned by the Jaggivan Corporation House Building Society**

[English]

SHRI PIYUSTIRKEY (Alipurduars) Sir, I beg to present a petition signed by Shri Raj Baldev and other members of the Jag Jwan Cooperative House Building Society seeking permission for starting building activities on the land owned by them located at Vasant Kunj, Mehrauli, New Delhi

(ii) **Difficulties in implementing Rules made under Presentation of food Adulteration Act in Respect of products "Chakka" and "Shrikhand"**

SHRI RAMKAPSE (Thane) Sir I beg to present a petition signed by Shri Atul Kothari and Shri Sanjay Kumbhojkar Directors, Sangli and Kolhapur Zilla Dugdha Vyavasayik Sanghatana, Sangli (Maharashtra) regarding difficulties in implementing Rules made under Prevention of Food Adulteration Act in respect of their products "Chakka" and "Shrikhand"

14.20 1/2 hrs.

COMMITTEE ON SUBORDINATE LEGISLATION

Eighth Report

[English]

SHRI SHRAVAN KUMAR PATEL (Jabalpur) Sir, I beg to present the Eighth